

CP NO. 49/2007
RT No.17/2016

Gurlal Singh Grewal & Ors.

...Petitioners

Versus.

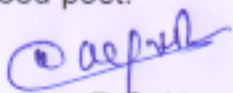
M/s Upper India Steel Manufacturing

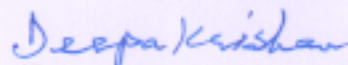
...Respondents

Present: None.

The case was fixed for service of the parties. Office has reported that as per Memo of Parties there are 36 petitioners and 15 respondents. Petitioners were represented by Mr. A.S.Narang and Mr. Sarad K. Sunny Advocates and the respondents through Mr. Saurabh Kalia and Mr. Harshit Aggarwal, Advocates.

In view of the above, fresh notices to the petitioners and respondents be issued through aforesaid advocates for 26.09.2016. It be directed in the notices to the parties to file brief submissions as already directed by the Company Law Board where the matter was pending. Notices to the learned counsel be issued through speed post.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 07, 2016

arora